



MASTER CIRCULAR

CIR/MRD/DP/17/2014

May 20, 2014

To,

All Stock Exchanges

Dear Sir / Madam,

Sub: Master Circular for Stock Exchange

Securities and Exchange Board of India (SEBI) has been issuing various circulars/directions from time to time. In order to enable the users to have an access to all the applicable circulars/directions at one place, Master Circular for Stock Exchange has been prepared.

This Master Circular is a compilation of the circulars/communications issued by SEBI up to March 31, 2014.

This Master Circular shall supersede previous Master Circular CIR/MRD/DP/14/2013 dated April 17, 2013.

Yours faithfully,

Maninder Cheema
Deputy General Manager
maninderc@sebi.gov.in

Encl:

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- Chapter 1** - Master Circular for Stock Exchange - Trading Related.
Chapter 2 - Master Circular for Stock Exchange - Trading Software & Technology Related.
Chapter 3 - Master Circular for Stock Exchange– Settlement.
Chapter 4 - Master Circular for Stock Exchange– Comprehensive Risk Management for Cash Market and Debt Segment.
Chapter 5 - Master Circular for Stock Exchange– Exchange Traded Derivatives.
Chapter 6 - Master Circular for Stock Exchange– Administration Of Stock Exchanges.
Chapter 7 - Master Circular for Stock Exchange - Establishment of connectivity with both the Depositories NSDL and CDSL - Companies eligible for shifting from Trade for Trade to Rolling Settlement.